

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 479-JK (LD) of 2024

DATED:- 04 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department (Mission Directorate) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No,1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 04.01.2024

No:- LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.479 -JK(LD) of 2024 dated.04.01.2024

S.No.	Case No.	Filling year	Title of the case	OIC	
1	WPC No. 413	2019	Shaheen Akhter V/s UT of J&K	Wakeel Bhatt	CDPO Surankote
2	WPC No. 2775	2022	Noor Fatima V/s UT of J&K	Ishtiaq Ahmad	CDPO Gandoh
3	WPC No.1938	2009	Azmat Bi V/s State & ors.	Ab Aziz	CDPO Mendhar
4	WPC No.3117	2023	Shashi Devi V/s UT of J&K	Dr.Ritu Sharma	CDPO Vijaypur
5	WPC No.3085	2023	Simran Khajuria V/s UT	Shafali Bhagat	CDPO Billawar
6	WPC No.3187	2023	Shamo Devi V/s UT	Mr.Khalil Ahmed	CDPO Kalakote
7	WPC No. 3088	2023	Aijaz Ahmed V/s UT of J&K	Tina Mahajan	Dy.Director,Poshan
8	WPC No. 3192	2023	Shafia Kouser V/s UT of J&K	Mohd.Aslam	Balakote
9	WPC No. 3181	2023	Mohinder Kour V/s UT of J&K	Kailash Devi	CDPO Jammu
10	WPC No.3199	2023	Zubeeda Skhter V/s UT of J&K	Nirja Matoo	CDPO Mahore
11	WPC No. 3081	2023	Shakti Devi V/s UT of J&K	Dr.Ritu Sharma	CDPO Vijaypur
12	WPC No. 2960	2023	Anju Devi V/s UT of J&K	Kailash Devi	CDPO Jammu
13	WPC No.1712	2023	Neeru Devi V/s UT of J&K		
14	SWP No.2214	2017	Sushma Devi V/s State & ors	NIRMAL KUMARI	CDPO LOHI MALHAR
15	WPC No.1532	2023	Sushma Devi V/s State & ors	Shafali Bhagat	CDPO Billawar
16	WPC No.3023	2023	Parveen Akhter V/s UT of J&K	Sumit Suri	CDPO Reasi
17	WPC No 2734	2023	Pooja Raina V/s UT of J&K		
18	WPC No. 3294	2023	Anju Devi V/s UT of J&K	Kailash Devi	CDPO Jammu
19	WPC No.3252	2023	Neelam Devi V/s UT of J&K		
20	WPC No.3192	2023	Shafia Kouser V/s UT of J&K	Mohd.Aslam	Balakote

Neysmal